

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI, the 28th February, 1978.

\*\*\*\*\*

NOTIFICATION  
INCOME TAX

NO.2205(F.NO.203/174/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science and Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, under the category of "Institution" in the area of other natural or applied sciences; subject to the following conditions:-

- i) that the Harcourt Butler Technological Institute, Kanpur will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than agriculture/animal husbandry/fisheries & Medicines).
- ii) That the said Institute will furnish the annual Return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

HARCOURT BUTLER TECHNOLOGICAL INSTITUTE, KANPUR.

This notification is effective for a period of 3 years from 1.12.1977 to 3.11.1980.

Sd/-  
(P.N. JHINGTON)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

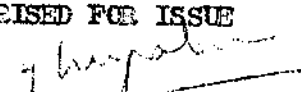
1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M.No.1/112/77-RA dated 4.1.1978.
5. The Director, R.B. Technological Institute, Kanpur, with reference to his letter No.4855/III(Adm)GA. dated 29.11.77.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(RS&P), New Delhi. (5 copies).

Sd/-  
(P.N. JHINGTON)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

NO.CC/IT(AII)/2138/533/RSP/78.

AUTHORISED FOR ISSUE

  
(Miss Gita Kripalani)  
Asstt. Director of Inspection (RS&P).

\* SHARMA \*